

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:730
ANSWERED ON:08.08.2013
BAGGAGE THEFTS AT AIRPORTS
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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there has been rise in the passenger baggage theft cases at airports across the country;
- (b) if so, the details thereof during each of the last three years and the current year, airport-wise;
- (c) whether the Government has installed/proposes to install any tracking system to provide air travellers real time information about the location of their lost baggage;
- (d) if so, the details thereof along with the implementation status of the proposal at various airports particularly in Uttar Pradesh; and
- (e) the other steps taken/proposed to be taken by the Government to check such incidents at various airports?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a)&(b) During the year 2010, 2011 and 2012, a total number of 103, 133 and 85 theft cases respectively were reported at various airports across the country. Airport wise details are at Annexure-I.

(c)&(d) No, Madam.

(e) Bureau of Civil Aviation Security (BCAS) has issued various Circulars/AVSEC orders regarding deployment of security staff by the airlines for security functions including the security of baggage. Airport operator has also been asked to install CCTV at all operational airports in India. BCAS has also issued the detailed procedure to prevent pilferage from check-in baggage at airport. The theft cases at airports are reported to local police for investigation and registration of cases.